

State Government on the liability taken over by the State Government under the scheme.

- The scheme contains immediate/ continuing and other measures required to be taken in a time bound manner by the Discoms and State Governments to ensure long term financial & commercial viability of State owned Discoms. These measures include Financial Restructuring, Tariff Setting and Revenue Realization, Subsidy, Metering, Audit and Accounts and Monitoring.

#### **Installation of street lights under RGGVY in the country**

3867. SHRI K.C. TYAGI: Will the Minister of POWER be pleased to state:

(a) the guidelines fixed by Government for installation of street lights under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) scheme in the country particularly in hilly and rural areas;

(b) whether Government will install street lights under this scheme in village Vandla in Chirgaon Tehsil Under Shimla district at Himachal Pradesh on priority basis as this village comes under backward/panchayat for the purpose of development work; and

(c) if so, the details thereof and by when it will be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) The Government of India launched 'Rajiv Gandhi Grameen Vidyutikaran Yojana'-Programme for creation of Rural Electricity Infrastructure & Household Electrification, in April 2005 for providing access to electricity to rural households including hilly areas for providing power to villages by extension of grid by creation of Rural Electricity Distribution Backbone (REDB), creation of Village Electricity Infrastructure (VEI) in un-electrified villages and strengthening of electricity infrastructure in partially electrified villages. Installation of street lights in villages falls under the jurisdiction of Gram Panchayat of the concerned village.

#### **FDI in power sector**

3868. DR. NAJMA A. HEPTULLA: Will the Minister of POWER be pleased to state: